

**PURCHASE OF PLOTS BY D. D. A.
OFFICIALS**

798. DR. BHAI MAHAVIR : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that several officials of the Department of Land and Housing (Delhi Administration) and the Delhi Development Authority have purchased residential plots in Panchasheel, Anandniketan and Shanti Niketan Housing Societies during their tenure in these offices ;

(b) if so, their names and the size of plot owned by each ; and

(c) whether any enquiry has been made by the Vigilance Department to probe whether these officials misused their official position and acquired properties beyond their existing means, and against the membership rules of these societies which debar new members ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

"P" FORM

799. DR. BHAI MAHAVIR : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that powers for the release of "P" form for Indians going abroad for attending some conferences have been withdrawn from the various branches of the Reserve Bank of India ; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b) Proposals for participation at Conferences on the basis of full institutional hospitality both for local expenses and for passage costs both ways can be disposed off directly by the Regional Offices of the Reserve Bank of India. Cases other than above need to be referred to the Central Office

at Bombay. This became necessary as it was found that it was not possible for the Regional Offices to know about the total participation from India and to coordinate the same.

**बिहार राज्य सहकारिता भूमि विकास
अधिकोष**

800. श्री जगदम्बी प्रसाद यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) 1968-69 के वर्ष में तथा जून, 1969 तक भारतीय रिजर्व बैंक ने बिहार राज्य सहकारिता भूमि विकास अधिकोष के ऋण-पत्र निगम को कितने बार रोका ;

(ख) क्या यह सच है कि बिहार राज्य सहकारिता भूमि विकास अधिकोष अपने वार्षिक वर्ष के जीवन में केवल 1968-69 तथा 1969-70 में ही कुछ प्रगति कर सका था परन्तु उक्त उसी समय भारतीय रिजर्व बैंक ने उनके मार्ग में अड़चन पैदा कर दी है ; और

(ग) क्या यह सच है कि रिजर्व बैंक के इस प्रकार के रुख से बिहार राज्य के किसानों पर दूरगामी प्रभाव पड़ा है और क्या सरकार इस सम्बन्ध में जांच करने का विचार रखती है ?

**t [BIHAR STATE CO-OPERATIVE
LAND DEVELOPMENT BANK**

800. SHRI J. P. YADAV : Will the PRIME MINISTER be pleased to state :

(a) the number of times the issue of debentures of the Bihar State Co-operative Land Development Bank were held up by the Reserve Bank of India, during the year 1968-69, and till June, 196c).

(b) whether it is a fact that the Bihar State Co-operative Land Development Bank, during its twelve years' existence, could make some progress only in 1968-69 and 1969-70, but during this very period the Reserve Bank of India has put a number of hurdles in its way ; and